

ITEM NO.501

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3989/2006

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

PAWAN KUMAR DIVEDI & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

WITH

C.A. No. 3990/2006
(With office report)
C.A. No. 3991/2006
(With office report)
C.A. No. 3992/2006
(With office report)
C.A. No. 3993/2006
(With office report)
C.A. No. 3994/2006
(With office report)
C.A. No. 6111/2008
(With office report)

Date : 09/07/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE	THE	CHIEF JUSTICE
HON'BLE	MR.	JUSTICE JAGDISH SINGH KHEHAR
HON'BLE	MR.	JUSTICE J. CHELAMESWAR
HON'BLE	MR.	JUSTICE A.K. SIKRI
HON'BLE	MR.	JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

CA 3989

Mr. P.P. Rao, Sr. Adv.
Mr. M. R. Shamshad, Adv.
Mr. Shashank Singh, Adv.
Mr. U.. Umar, Adv.

CA 3991

Mr. Sunil Gupta, Sr. Adv.
Mr. M.R. Shamshad, Adv.

Signature Not Verified

Digitally signed by

Pardeep Kumar

Date: 2014.07.11

22:46:20 IST

Reason:

Mr. Vikrant Yadav, Adv.

Mr. Rohit Adv.

CA 3990, 3992, 3993

3994, 6111

Mr. M.R. Shamshad, Adv.

2

For Respondent(s)

CA 3989

Dr. M.P. Raju, Adv.
Mr. P. George Giri, Adv.
Mr. James P. Thomas, Adv.

Mr. K.K. Mishra, Adv.
Mr. Raghvendra Shukla, Adv.

CA 3990, 3991
3992

Dr. M.P. Raju, Adv.
Mr. P. Goerge Giri, Adv.
Mr. K.K. Mishra, Adv.

CA 3992

Mr. Gaurav Jain, Adv.
Mrs. Abha Jain, Adv.
Mr. N.K. Jain, Adv.

CA 6111

Mr. Vivek Vishnoi, Adv.
Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, Adv.

CA 3989

Mr E.C. Vidya Sagar, Adv.

CA 3990, 3991

Mr. Shankar Divate, Adv.

CA 3991

Mr. R.D. Upadhyay, Adv.

CA 3991

Ms. Abha Jain, Adv.

CA 3993

Ms. Purnima Bhat, Adv.

CA 3994

Ms. Priya Puri, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

The parties may circulate
submissions, not exceeding three
three days from today.

their written
pages, within

(PARDEEP KUMAR)
AR-cum-PS

(RENU DIWAN)
COURT MASTER